GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:1547 ANSWERED ON:30.11.2011 INDIAN POST OFFICE ACT Gandhi Shri Feroze Varun;Mahtab Shri Bhartruhari;Roy Shri Mahendra Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Government proposes to bring a new legislation in place of Indian Post Office Act, 1898;

(b) if so, the details thereof and the progress made in this regard;

(c) whether the said Legislation, in addition to other features, aims to privatize the postal department and introduce licensing policy for courier services;

(d) if so, the details thereof and the time by which the new Legislation is likely to be introduced and implemented;

(e) whether the privatization of the postal department is likely to have an adverse impact on the future of its employees; and

(f) if so, the manner in which the Government proposes to address this issue?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) Yes Madam.

(b) to (d) The proposal to bring in a new legislation in place of Indian Post Office Act 1898 is in consultation process and no final decision has been taken on the issues involved. It is not possible to stipulate timelines for the process of legislation.

(e) & (f) Do not arise in view of the above.